

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Civil Appeal No(s). 3718-3719/2012

RAMAYAN PANDEY & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.
(with office report)
WITH
SLP(C) No. 25075/2012
(With Office Report)

Respondent(s)

Date : 23/09/2014 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, Adv.
Ms. Asha Upadhyay, Adv.
Mr. R. D. Upadhyay, Adv.

For Respondent(s)

Mr. Kunal Verma, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. R. C. Kohli, Adv.
Mr. Shail Kumar Dwivedi, Adv.
Ms. Priya Rathore, Adv.
Ms. Kumud Lata Das, Adv.UPON hearing the counsel the Court made the following
O R D E R

C.A.No.3718-3719/2012

These matters are complete for listing before the Hon'ble

Court.

Signature Not Verified

As and when the connected matter is complete, orders will

Digitally signed by
Rupam Dhamija
Date: 2014.09.26
11:46:29 IST
Reason:

be passed.

Item No.39

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SLP(C) No. 25075/2012

The learned counsel for the petitioner states that they
would be moving application for deletion of respondent Nos.3

to 33.

Vakalatnama has been filed on behalf of respondent No.2
without obtaining 'NOC' from Mr. Shail Kumar Dwivedi, the
erstwhile counsel. 'NOC' be filed within four weeks.

List again on 19.11.2014.

(PANKAJ BHANDARI)
Registrar